

**GOVERNMENT OF INDIA
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
LOK SABHA**

UNSTARRED QUESTION NO:4654

ANSWERED ON:25.08.2010

CREAMY LAYER BAR

Hazari Shri Maheshwar ;Jaiswal Shri Gorakh Prasad ;Laguri Shri Yashbant Narayan Singh

Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

- (a) the details of backward classes candidates who have succeeded in the UPSC civil services examination and yet to be appointed for training due to creamy layer bar during the last three years and the current year;
- (b) the criteria of selection of backward class candidates under the above creamy layer provision;
- (c) whether backward class quota is not being filled as a result of creamy layer bar and the general candidates are being selected instead; and
- (d) if so, the details thereof and the corrective measures taken in this regard?

Answer

MINISTER OF THE STATE (Independent Charge) IN THE MINISTRY OF SCIENCE and TECHNOLOGY; MINISTER OF THE STATE (Independent Charge) IN THE MINISTRY OF EARTH SCIENCE; MINISTER OF THE STATE IN THE PRIME'S MINISTER OFFICE; MINISTER OF THE STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS; AND MINISTER OF THE STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI PRITHVIRAJ CHAVAN)

(a): Department of Personnel & Training (DOPT) nominates candidates selected on the basis of Civil Services Examination for Foundation Course (FC) after receipt of requisite documents/information and also after ascertaining in respect of OBC candidates that the candidate does not fall under creamy layer category. Number of candidates whose creamy layer status was pending till the time of nomination of FC (normally commencing on September 1 every year) and during the last three years and the current year is as follows:

CSE Year	Number of candidates whose creamy layer status was not final
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2006 (till 31st August)	01
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2007 (till 31st August)	02
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2008 (till 31st August)	01
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2009 (till 23rd August, 2010)	08
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(b): The detailed criteria for exclusion of the socially advanced persons/sections from the benefits of reservation for Other Backward Classes (OBC) in civil posts and services under the Government of India, has been provided in Department of Personnel & Training's O.M. No. 36012/22/93-Estt(SCT) dated 08.09.1993, as amended from time to time, which are available on DOPT website www.persmin.nic.in.

(c): No, Sir.

(d): Does not arise.